

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103

Appeal No - 199/252/ND/2 020

IN THE MATTER OF:

Llyod Logistics Systems Pvt Ltd

Vs

RoC

....Applicant

....Respondent

SECTION

U /s. 252

Order delivered on 24.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent

:

: Mrs. Sweety Khattar Kumar, Ld. AroC, Adv. Pratyaksh Gupta

ORDER

Ld. ARoC and Ld. Counsel for IT appeared and seeks time to file reply.
None present on behalf of petitioner. List the case for 15.04.2020.

sdL

(K.K. VOHRA)
MEMBER (T)

sd1 -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)